

DIVISION BENCH  
COURT - II

O-234

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/62(KB)2021  
IA(COMPANIES.ACT)/18(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	NIRAJ KUMAR BANKA VS NATRAJ ELECTRO CASTING PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

Ms. Swapna Chaubey, Adv. ] For the Petitioner

Mr. Mohan Ram Goenka, CS ]

Mr. Jitendra Patnaik, Adv. ] For the Applicant in IA(COMPANIES.ACT)/18(KB)2023&  
] For the Respondents in CP/62(KB)2021

**ORDER**

1. Learned Counsel for the parties present.
2. It is submitted by the Ld. Counsel Ms. Swapna Chaubey appearing for the petitioner and Ld. Counsel Mr. Jitendra Patnaik appearing for the Respondents that the parties have settled the disputes.
3. As nothing survives for adjudication, the CP/62(KB)2021 along with the IA(COMPANIES.ACT)/18(KB)2023 stands **disposed of** as infructuous.
4. Interim order stands vacated accordingly.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**